

DIVISION BENCH
COURT - I

O-240

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/71(KB)2024
COMP.APPL/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	ADARSH JHUNJHUNWALA VS NILAMBAR TREXIM & CREDIT PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioner
Mr. Ritoban Sarkar, Adv.
Mr. Barnik Ghosh, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. At request, post this matter on **9/5/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)